

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


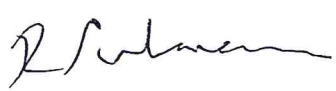
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/46/IB/2017
IN
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : TOUGHENED ALLOYS AND STEELS PVT LTD
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1	VIVEK MENON	Counsel for Applicant	 31/1/18
	R SUBRAMANIAN for V NAGARAJAN RD for AML	Counsel for RESPONDENT Adv.	

ORDER

Counsels for both the parties are present and prayed for adjournment. At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)